

decades and they have no other means of livelihood. I, therefore, suggest to the Railway Administration to provide opportunity to these licensed porters at Vijayawada Station for loading and unloading of parcels to enable them to earn their livelihood.

(vii) Need to undertake the studies into the tidal power potentialities of Sunderbans:

SHRI SANAT KUMAR MANDAL (Joynagar): The Sunderbans area in West Bengal has been found to be one of three most potential tidal power sources in the country after the Gulf of Cambay and the Gulf of Kutch.

It is unfortunate that Government has no immediate plan to utilise the Sundarbans' potential to generate about 1,000 MW of power, while it is concentrating all its energy and resources on putting up a 900-MW capacity tidal power generation station near the Gulf of Kutch which is also said to have a potential similar to that of the Sunderbans.

The Sunderbans is the most backward and poverty-ridden area in the country though rich in scenic beauty. Even otherwise, the State of West Bengal is very much lagging behind in the industrial set up particularly in the sphere of Central investment. Unemployment is another malady which is haunting the State. In case some feasibility study of the Sunderbans Tidal power is undertaken, it would surely prove a boon for the generation of electricity and also be a source for creating employment potential.

I would, therefore, urge that Government may undertake some expert studies of the Sunderbans tidal power potential particularly when there had been a steady decline in the country's hydro-thermal mix power supply which may further go down unless the trend is reversed by quick and vigorous action.

(viii) Need to establish technological institutes for rural youth

SHRI BALASAHEB VIKHE PATIL

(Kopargaon): Technical manpower and proper planning is needed for the decentralisation of industry with high technology in rural areas. Technical education facilities should be developed in rural and remote areas with all infrastructure facilities so that the dropouts after 10th and 12th can take advantage to develop their skills through these institutions for building the nation through self-employment and also develop industry with high technology in rural and remote areas. Government should consider seriously to establish technical parks in Rural areas to develop high technology so that self-confidence is created among the boys to establish the industry with sophisticated technology with the help of technical educational institutions.

Government may, therefore, consider Parvanagar or Ahmednagar District Ahmednagar as the site to establish a technical park as this is a highly suitable place for the purpose and all types of technical education facilities are available in this area.

12.18 hrs.

DEFAMATION BILL-Contd.

[English]

MR. DEPUTY SPEAKER: The House will now take up further consideration of the following motion moved by Shri P. Chidambaram, on the 29th August, 1988, namely:—

"That the Bill to consolidate and amend the law relating to defamation and for matters connected therewith or incidental thereto, be taken into consideration".

[Translation]

SHRI VIRDHI CHANDRA JAIN (Barmer): Mr. Deputy Speaker, Sir, I rise to support the Defamation Bill 1988 introduced and being discussed in the House. I gone through the Bill very carefully and so far I understand clauses 8, 9 and 13 of the Bill are